

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3281

ANSWERED ON:30.08.2013

AGRICULTURE LAND IRRIGATION AND WATER RESOURCE FINANCE CORPORATION .

Devi Aswamedh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has set up/ proposes to set up Agriculture Land Irrigation and Water Resource Finance Corporation Limited;
- (b) if so, the details, salient features and aims and objectives of the said corporation; and
- (c) the details of schemes formulated by the said corporation and achievements made thereunder since inception?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namu Narain Meena)

(a) to (c) Irrigation and Water Resource Finance Corporation Limited (WRFC) was set up on 29th March, 2008 as a wholly owned Government company under the Companies Act, 1956. The objective of the Company was to mobilize the large resource that will be required to fund major and medium irrigation projects. In the Union Budget 2012-13, it was announced to operationalise WRFC with a focus to finance sub-sectors such as Waste Water Management, Micro-Irrigation and Contract Farming etc. Accordingly, the WRFC was operationalised in March, 2012.

The WRFC has funded one project for Rs. 28 crore for supply of quality drinking water in the rural areas of Andhra Pradesh at affordable prices on Build, Own, Operate & Transfer (BOOT) basis.